

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1411 of 2019

Suraj Kumar Sahu

... **Petitioner**

Versus

State of Jharkhand & Ors.

... **Respondents**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Ms. Khalida Haya Rashmi, Advocate

For the Respondents : Mr. Shray Mishra, Advocate

06/ 06.09.2021 At the very outset, Mr. Shray Mishra, learned counsel for the
respondent-State prays for two weeks' time to file supplementary counter-affidavit.

As prayed, list this case after two weeks, i.e. on 27.09.2021.

(Dr. S.N. Pathak, J.)

Kunal/-